

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II

(General information relating to legislative & other matters)

Friday, March 10, 1995/Phalguna 19, 1916 (Saka)

No.155

ADDRESS BY THE LT. GOVERNOR

Members are already aware that the Sixth Session of the Delhi Vidhan Sabha will commence on Monday the 20th March, 1995 at 11 A.M. with the Address by Hon'ble Lt. Governor to the Legislative Assembly at Old Secretariat, Delhi.

2. For this purpose, the Hon'ble Lt. Governor will arrive in the Assembly precincts at 10.55 A.M. and will be ushered in the Assembly Hall by the Hon'ble Speaker.

3. Members are requested to be seated in the Assembly Hall latest by 10.50 A.M.

4. The National Anthem Jan Gan Man will be played before the commencement of the Address by Lt. Governor. It will again be played when the Lt. Governor concludes his Address. All Members are requested to kindly stand when Jan Gan Man is played.

(2) Observance to decorum during Lt. Governor's Address

Members are informed that as the Lt. Governor's Address to the House is a very solemn and formal act, it is desirable that they maintain utmost dignity and decorum befitting the occasion and hear the Address with attention and respect.

In this regard, their attention is particularly invited to the following parliamentary customs, conventions and etiquettes:

- i) A member should keep to usual seat during the course of Address.
- ii) A Member should not stand or sit with his back towards the Chair.
- iii) A Member should not stand in the passage of the Chamber. They are requested to either sit or go out.
- iv) A Member shall not "Cross the floor" during the course of Address.
- v) A Member should not shout slogan of any kind or sit on 'dharna' in the pit of the House or stand up on the seat when the Lt. Governor is delivering the Address.
- vi) A Member should not display any exhibits on the floor of the House.

(3) House to Re-assemble after conclusion of Lt. Governor's Address.

After the departure of Lt. Governor, the House would stand adjourned for 15 minutes and would re-assemble again with Hon'ble Speaker in the Chair. A copy of the Address, each in Hindi and English, will be laid on the Table of the House by the Secretary. This will be followed by obituary references on the passing away of those former members and other departed souls who have left us in the meanwhile.

Your kind attention is also invited to Rule 241 and 251 of the Vidhan Sabha Rules which read as under :-

Rule 241: Rules to be observed by members while present in the House

Whilst the House is sitting, a member-

- i) shall not read any book, newspaper or letters, nor shall he do anything which is unconnected with the business of the House;
- ii) shall not interrupt any member while speaking by disorderly expression or noises or in any other disorderly manner;
- iii) shall bow to the Chair while entering or leaving the House, and also when taking or leaving his seat;
- iv) shall not pass between the chair and any member who is speaking;
- v) shall not leave or cross the floor of the House when the Speaker is addressing the House;
- vi) shall always address the chair;
- vii) shall keep to his usual seat while addressing the House;
- viii) shall maintain silence when not speaking in the House;
- ix) shall not obstruct proceedings, shout or interrupt and shall avoid making running commentaries when speeches are being made in the House; and
- x) shall not, while speaking, point to any stranger in the gallery.

RULE 251 : SPEAKER TO BE HEARD IN SILENCE

1. Whenever the Speaker speaks (addresses) shall be heard in silence and any member who is then speaking or offering to speak shall immediately sit down.
2. No member shall leave his seat while the Speaker is addressing the House.

(4) Discussion on Lt. Governor's Address

The discussion on the Address by the Lt. Governor will take place from 21st March'1995. Amendments to the Motion of Thanks on the Lt. Governor's Address will be received in the Secretariat's Notice Office upto 1500 hrs on the 21st Mar'1995.

(5) Issue of Visitor's Gallery Passes

NO ADMISSION CARDS TO THE VISITOR'S GALLERY WILL ORDINARILY BE ISSUED ON THE DAY OF THE ADDRESS.

We regret to inform you that Shri Upendra Bhagat, Committee Officer in the Vidhan Sabha Secretariat who served this Institution for nearly two decades passed away on 4.2.1995.

P. N. GUPTA  
SECRETARY